

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3126  
ANSWERED ON:27.07.2009  
FREE EDUCATION TO POOR  
Verma Shri Sajjan Singh

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the students belonging to Below Poverty Line (BPL) families studying in Government as well as private engineering and medical colleges in the country are exempted from paying fee;
- (b) if not, whether the Government is likely to take any measures for total fee exemption for the said students;
- (c) whether the Government also to issue directives to the State Governments in this regard so as to enable the children of all poor families get quality education; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (d): The All India Council for Technical Education (AICTE) has introduced a Tuition waiver Scheme for Women, Economically backward and Physically Handicapped Meritorious students in Technical Institutions. This scheme is applicable to the students of all AICTE approved institutions. The Institutions shall provide tuition fee waiver upto 10% of its sanctioned intake of students. As per the information provided by the Ministry of Health & Family Welfare, it is for each State Government to provide exemption to Below Poverty Line (BPL) families studying in medical colleges.